

C. A. T. Bench, JAIPUR

Date of Order	Orders
15.2.93. Recd 18/2/93	Mr. J. K. Kaushik - Counsel for applicant is dismissed as The O.A. has been withdrawn with the liberty to file a fresh O.A. in the matter. (B. B. Mahajan) Member (Adm.) (D. L. Mehta) Vice-Chairman
	Copy sent to the response on vide <u>1414</u> Date <u>18-2-93</u> <u>18/2/93</u>